

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 5th February, 2018

No. HC.V-9/2013(Pt)/ 68 / Estt.## In the interest of Office administration and in supersession of all previous order(s), the following Officers of this Registry are transferred and posted as follows, with immediate effect and until further order(s).

| Sl No. | Name of the Officer | Posted as and allotment of duty |
|--------|---|--|
| 1. | Sri K.C. Bhattacharyya Joint Registrar | Joint Registrar (Admn-I) [vice Sri N.P. Joshi, J.R. (Admn.-I) retired]. He Shall work as I/c of Correspondence and Appointment Sections and shall look after the attendance of the Officers and staff of the Registry. |
| 2. | Sri Subhash Ch. Bharali Joint Registrar | Joint Registrar (Protocol) [vice Sri Binod Ch. Sarma, J.R.(Protocol) retired.] |
| 3. | Sri Mukibur Rahman, Deputy Registrar (Budget) | Deputy Registrar (Finance) [vice Sri K.C. Bhattacharyya, D.R. (Fin.) promoted]. |
| 4. | Sri Dipak Kr Nath Deputy Registrar (Judl-III) | Deputy Registrar (Filing) [vice Sri Subhash Ch. Bharali, D.R. (Filing) promoted.] He Shall work in Filing Section as Stamp Reporter and Commissioner of Affidavit. |
| 5. | Smt. Doli Devi Deputy Registrar | Deputy Registrar (Judl-II) [vice Sri Haren Ch Kalita, D.R. (Judl-II) retired.] She will act as the I/c of Civil Appeal ROS/FA/SA Sections and signatory of the said Sections. She will also act as the Registrar Contempt in absence of D.R. (Judl-I). Shall be the signatory of all Judicial Sections in old block, whenever necessary. |
| 6. | Sri B.N. Thakuria Deputy Registrar | Deputy Registrar (Budget) and DDO [vice Sri Mukibur Rahman, D.R. (Budget) transferred] |
| 7. | Sri K.K. Rajkumar, Assistant Registrar (Judl-II) | Shall be the I/c of Criminal Revision and Civil Rule (Disposal) Sections and signatory of the said Sections, in addition to his duties already allotted. |
| 8. | Sri Dilip Kr Das Assistant Registrar | Assistant Registrar (Record and Despatch) [vice Satyendra Konwar, A.R. (Record and Despatch) retired]. Shall work in Filing Section as Stamp Reporter and Commissioner of Affidavit. |
| 9. | Smt. Panchai Sarma Assistant Registrar | Assistant Registrar (Judl-III) [vice Smt. Doli Devi, A.R. (Judl-III) promoted]. She will act as the I/c of Copying and Paper Book Sections and signatory of the said Sections. Shall also be the signatory of all Judicial Sections in the old block, whenever necessary. |
| 10. | Sri Satish Ch. Choudhury Assistant Registrar | Assistant Registrar (Finance) [vice Sri B.N. Thakuria, A.R. (Fin.) promoted]. |
| 11. | Sri Bipul Baishya AO(J) [Accounts] | AO(J), Filing [vice Dulal Dutta, AOJ transferred]. |

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| 12. | Sri Uttam Kr Barman, AO(J) [Filing] | AOJ (Establishment) [vice Panchai Sarma, AOJ promoted]. |
| 13. | Sri Dulal Dutta AO(J) [Filing] | AO(J), Accounts [vice Sri Bipul Baishya, AOJ transferred.] |
| 14. | Sri Hari Prasad Medhi, AOJ [Statement] | AOJ (Civil Rule Pending) [vice Sri Satish Ch Choudhury, AOJ promoted]. |
| 15. | Sri Safiqur Rahman AOJ (Civil Appeal FA) | AO(J), Correspondence [vice Sri William Baskey, AOJ retired]. |
| 16. | Sri Tilok Konwar AO(J) | AO(J), Filing [vice Sri Uttam Kr Barman, AOJ transferred.] |
| 17. | Sri Narendra Narayan Nath AOJ | AO(J), Civil Appeal FA [vice Safiqur Rahman, AOJ transferred] |
| 18. | Sri Newman J Sangma AO(J) | AO(J), Civil Appeal (ROS) [vice Sri Dilip Kr Das, AOJ promoted]. |

No. HC.V-9/2013(Pt)/ 69 / Estt.## In the interest of Office administration and in supersession of all previous order(s), the following staff of this Registry are posted as follows, with immediate effect and until further order(s).

| Sl No. | Name of the staff | Present posting | Transferred and posted |
|--------|---|----------------------------------|--|
| 1. | Sri Bishnu Prasad Bhattarai, Judicial Assistant | Bench | Bench |
| 2. | Sri Dipjyoti Deka Judicial Assistant | Working as Pumpman | Attached to the Secretariat of Registrar (Admn.) |
| 3. | Smt. Pratibha Bongjung Judicial Assistant | Civil Rule (Pending) | Civil Rule (Pending) |
| 4. | Smt. Rewati Mali Judicial Assistant | Paper Book | Paper Book |
| 5. | Sri Dipankar Das Judicial Assistant | Despatch | Despatch |
| 6. | Anjan Chetry Judicial Assistant | Secretariat of Registrar General | Filing |
| 7. | Sri Diganta Das Fax Operator | Filing | Secretariat of RG |

No. HC.V-9/2013(Pt)/ 70 / Estt.## In the interest of Office administration, the Court Officer No. II is directed to depute the existing Pumpman for duty in both the buildings of the High Court (i.e., Old block and New block), temporarily and until further order(s).

No. HC.V-9/2013(Pt)/ 71 / Estt.## In the interest of Office administration, the senior-most Senior Judicial Assistants of the Despatch and Statement Sections are directed to act as the In-charge of the respective Sections, temporarily and until further order(s).

By order,

sd/r
REGISTRAR GENERAL

Memo No. HC.V-9/ 2013(Pt)/ 71A /Estt. Dtd. 05.2.2018

Copy for information and necessary action to : -

1. The Registrar (Vig.)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,, Gauhati High Court, Guwahati.
4. The Dy. Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. ✓ The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
8. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
9. The AOJ (.....), Gauhati High Court, Guwahati.
10. CA to the Registrar General/Registrar (Vig.)/Registrar (Admn.), Gauhati High Court, Guwahati.
11. Order File/Personal File.
12. All persons concerned.


REGISTRAR GENERAL

05-02-18

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